

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 159
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy Applicant/petitioner
Vs.
M/s. Granite Gate Properties Pvt. Ltd. Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhigyan Choudhary, Mr. Vivek Gaurav, Advs.
For the Respondent : Mr. Abhishek Anand, Mr. Viren Sharma, Advs.
Mr. Sanyam Saxena, Adv. For RP
For Noida Authority : Mr. Rachit Mittal, Ms. Tania Aggarwal on behalf
Of Noida Authority

ORDER

List the matter on 10.02.2020

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)